GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO.900
TO BE ANSWERED ON 27TH JULY, 2021

AUDIT REGARDING QUALITY OF VENTILATORS

900 SHRI NEERAJ DANGI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government has initiated audit regarding quality of ventilators supplied to the States under PM CARES fund, if so, the details of the outcome of the audit report thereof;

(b) whether there is any condition in agreement regarding installation and operation of the ventilators supplied to the States under PM CARES fund, if so, the details thereof;

(c) whether there is any clause of penalty in agreement for non-compliance regarding installation and operation of the ventilators, if so, the details thereof; and

(d) whether complaints have been received from the various States regarding nonfunctioning of the ventilators, if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)

(a): Yes, Performance Audit of Installation, Commissioning, and operation of ventilators provided to the states by the Central Government for Covid-19 management is being carried out. The audit teams are required to physically visit the hospitals and undertake performance audit of the ventilators. A representative of the manufacturer of the ventilator being examined and a member from the hospital where the ventilator is installed are co-opted in the Audit Team.

Based on the feedback and findings of the audit team, the States are requested to, inter-alia, expedite installations, address infrastructure related issues in hospitals, ensure availability of required quantities of consumables in the hospitals for optimum functioning of ventilators. In addition, ventilator manufacturers are asked to take immediate remedial steps, where required, to ensure functioning and operations of the ventilators.

All ventilators have been supplied with a minimum of 1 year warranty, within which the manufacturer is bound to satisfactorily attend to the issues raised by user hospitals. The States are requested to ensure that the ventilators provided by Government of India are kept fully functional at all times for the benefit of patients.

The ventilator manufacturing companies have a system for feedback/complaint management which includes toll free helpline numbers/ whatsapp group and dedicated email IDs to capture complaints/any issues regarding ventilators supplied and installed by them.

The manufacturers receive a number of requests from the hospitals/States for redressal of their queries/issues with regard to ventilators installation.

The same are expeditiously attended to by the teams of technicians/engineers of the ventilators manufacturing company deployed for this purpose.

(b): All Make in India ventilator manufacturers who have supplied the ventilators and the State Governments are responsible for ensuring successful installation of the ventilators. However, infrastructure preparedness of hospitals in terms of availability of Medical Gas Pipeline System (MGPS), connectors, required oxygen pressure in MGPS etc. required for installation and optimum operation of ventilators are the responsibilities of State Government. Ventilators are to be operated by user hospitals. It is also the responsibility of the State Government to ensure availability of sufficient train manpower to operate the ventilators. The Central Government does provide support to the States to trained the human resource in this regard.

(c): The payment of ventilator suppliers who install the ventilators is linked with the installation of ventilators. They are required to obtain duly signed Installation and Commissioning Report from the consignee hospital and also Final Acceptance Certificate and attach the same along with bills for claiming payment.

(d): The ventilator manufacturing companies have a system for feedback/complaint management which includes toll free helpline numbers/ whatsapp group and dedicated email IDs to capture complaints/any issues regarding ventilators supplied and installed by them.

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